

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2696
ANSWERED ON:06.12.2001
SEBI REGULATION. 1999
SRINIVASULU KALAVA

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

The names of companies prosecuted by Securities and Exchange Board of India (SEBI) during the last two years for violating the SEBI Regulations. 1999,

Answer

The information is being collected and will be laid on the table of the House.